

ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

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Sybal Narain VS Union of India
Saxna

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
			<u>Transferred</u> P.W.A 21084/1 from the Court of District Judge Bareilly. Notices were issued to all the parties fixing 12.9.86. * Notices of Sri Sybal Narain Saxna return back with report. Retired address not known. At the stage of transfer the case was ready for arguments. But the file of Abizal was not received in the Court of D. J. <u>eff. similar</u> <u>10/9/86</u>
6/12/87		Hon D.S. Misra - AM Hon. G.S. Sharma - JM None is present for the appellant. In prashant Mathur is present for the respondent. The appeal is dismissed in default of the appellant.	

AM
SH.

JM